

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 413/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

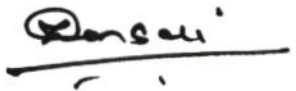
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Shubham Pharmachem Pvt. Ltd.
V/s.
Erica Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

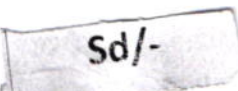
S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Zaid Ansoni	Ad - for Applicant/ COP	
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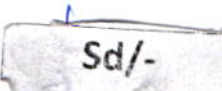
ORDER

TCP No. 413/I&BP/NCLT/MB/MAH/2017

For having the Petitioner's Counsel stated that service has been effected upon the Corporate Debtor intimating this date of hearing, since the Corporate Debtor's side is not present to this hearing despite service has been effected, list this matter for hearing on 24.02.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)